The Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Act, 2006

# No. 32 of 2006

§ [22nd August, 2006.]

+ An Act to repeal the Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955.

Be it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:—

1. Short title.

1. Short title. -This Act may be called the Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Act, 2006.


2. Repeal of Act 39 of 1955.-The Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955 is hereby repealed.

K. N. CHATURVEDI,
Secy. to the Govt. of India.

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